

o  
Crl.A.No. 1262 OF 1997  
ITEM No.106

Court No. 4

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO.1262 OF 1997

N. Somashekar (Dead) By L.Rs. Appellant(s)

VERSUS

State of Karnataka

Respondent(s)

(With application for imposing punishment of the appellant)

Date : 25/03/2004 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU  
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s)Mr. Naresh Kumar,Adv.  
Mrs. Lalita Kaushik,Adv.

For Respondent (s)Mr. Sanjay R. Hegde,Adv.

UPON hearing counsel the Court made the following  
O R D E R

At the request of learned counsel for the appellant, not to be taken up today.

(Neena Verma) (Vijay Aggarwal)  
Court Master Court Master